

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION NO. 39

Dated Guwahati, the 10th May, 2021

Hon'ble the Chief Justice has been pleased to constitute a Monitoring Committee of Covid-19 pandemic to monitor the recent situation of the subordinate judiciary of Assam with following members:-

1. Hon'ble Mr. Justice M. R. Pathak
2. Hon'ble Mr. Justice K. R. Surana

By Order,

Sdf
REGISTRAR GENERAL I/C

Memo No.HC.III-06/2020/2088-2119/G, dated Guwahati the 10th May, 2021.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The District & Sessions Judge, _____ Assam. He/She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
6. The Principal Judge, Family Court, _____ Assam.
7. The Member, MACT, _____, Assam.
8. The Special Judge, Assam
9. The Special Judge, CBI, Assam.
10. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
11. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam

12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam..
13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
17. The President/Secretary, Lawyers' Association, Guwahati.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
26. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
28. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL I/C

